## Declaration of Assets and Liabilities

31. (F. (EVI)
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ब्री राजीव
10.5.51
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i, Bharat Prasad, son/daughter/wife or Late Bhaginat Prasad

iged 54 years, belonging to Bihar Legislative Assembly service and presently working as Assistant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr.		Self		Dependant-	ikash Tej F	Dependant-3
(1)		2500	8000	Name - GDDD	Name	Etc. Name
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3100=	14000 =	3000	5000=	Icici Bon
(iii)	Bonds, Debentures and Shares in companies	RDAK	Rs. 1500	8120341 R	3000 = Pen	month
(iv)	Savings, LIC LI Policies, etc	- 646-2	124606	6 Rs 2219 = 4 Rs 5650 = 19 Rs 1707 =	L1.P.N9_52	25.19 2P118E8
(v)	(details of make, etc.)	1. P.N.O. 5 1. P.N.O E Sajajsu Scootes	1865104 261414 per	2-R1-12300	Egypt .	
(vI)	Jewellery (giveCydetails of weight and value)	K	5019-150 51Nex-2			
	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AMSPP 11589	BDGPD9380N
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax (Only in case of proprietary business]		
	(iv) Property Tax		

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c. <u>Personal D</u>	etall
GPF/CPF/PRAN No.	:- PTS/BLA- 1293
Gender	:- M (M/F)
Date of Birth	16051966 (DD/MM/YYY)
Class/Group	:- B (A/B/C)
Cadre	(Full Name e.g. B.A.SBihar Administrative Service,  B.S.SBihar Secretariat Service etc.)
Home District	- NALANDA
I hereby d knowledge and be	eclare that the above details are true to the best of my lilef.
place. Patona.	Name of Employee: Bharrat Pogsa

Note:

Date: 08.02 2021

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Department: Bihar Legislative Ascembly Sect